

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.106- C.P.(IB)/313(AHM)2022  
With  
ITEM No. 107- IA/458(AHM) 2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Mukhtarbhai Vazirali Verteji  
V/s  
C M Smith And Sons Ltd

.....Applicant

.....Respondent

**Order delivered on: 15/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

None has appeared on behalf of the applicant.

Re-list for hearing on 19.06.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**